

CA 191/00

12.12.00

Honi Mr. S.K.F. Nagri J.M.

Sri Prashant Mishra, counsel for the applicant seeks three weeks ^{further} time to file R.A. Allowed. Put up for orders on 31.01.2001.

See
J.M.

Am

31/1/2001

Honi Mr. S. Dayal, Am.

Honi Mr. Rafiquddin, J.M.

None for the applicant. The list has been revised. Since none appears for the applicant, the case is dismissed for default & non prosecution.

J.M.

Am

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